

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Zonal Bench, Ahmedabad

Customs Appeal No. 12813 of 2019-DB

(Arising out of OIO No. AHD-CUSTOM-000-APP-136-210-19-20 dated 21/06/2019 passed by Commissioner of Customs- AHMEDABAD)

GR Metalloys Pvt Ltd. - **Appellant**

Vs.

C.C.-Ahmedabad - **Respondent**

Represented by:

Present For the Appellant : Shri Deepak Kumar, Consultant

Present For the Respondent : Shri S. Airan, Authorised Representative

CORAM:

Hon'ble Mr. Ramesh Nair, Member (Judicial)

Hon'ble Mr. Raju, Member (Technical)

Date of Hearing: 25.02.2020

Date of Decision: 29.05.2020

ORDER

The appeal is disposed of. For order, see order of date in Customs Appeal No 12338 of 2019.

(Ramesh Nair)

Member (Judicial)

(Raju)

Member (Technical)

DS